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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2016  
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils  
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors  
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	B. Shanaray PRIYADARSHINI, N for	in L pt -	B. Shanaray
②	TK Bhaskar Miyar	Counsel for R 5	
③	Imthiaz Ahmed For K. Goultan Kumar	Counsel for R 1	Imthiaz
④	RS Amilnath	Counsel, Rv. 2 3. and 4 and 6.	

ORDER

Counsel for the petitioner present. Counsel representing all the respondents are present. Counsel for R5 prayed time for making submission in relation to the affidavit filed for deleting R5 from the array of parties. Counsel for petitioner stated that he intends to submit more facts in relation to the prayers made in the CP. Time extended at request of both the sides. Put up on 13.09.2017 at 2.30 P.M.

K Anantha Padmanabha Swamy  
Member (Judicial)